

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 202 of 2012 &
IA No. 323 of 2012**

Dated : 5th April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Punjab State Power Corporation Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory Commission
& Anr. ...Respondent (s)**

Counsel for the Appellant (s): Mr. Anand K. Ganesan

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Mr. Shwetank Tripathi,
Mr. Gurmeet Singh,
Mr. Pardeep Kumar for R.2**

ORDER

The learned counsel for R-2 and R-3 is filing reply today. Post the matter for hearing on **3.5.2013**. In the meantime, rejoinder be filed.

**(Rakesh Nath)
Technical Member
Ak/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**